

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 10.10.2019

**ORDER NO. 212 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows.

**1. On 15.10.2019 at 2.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will hear the following part-heard matter:

ST/50482/2017

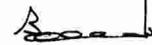
**2. On 18/10/2019 at 2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T) will hear the following ROM:

E/ROM/50722/2019 in E/56043/2014

**3. On 18/10/2019 afternoon** Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM:

C/ROM/50813/2019 in C/51496/2018  
ST/ROM/51230-51231/2018 in ST/50739 & 50713/2018  
ST/ROM/50081/2019 in ST/51940/2018  
ST/ROM/50082/2019 & ST/ROM/50092/2019 in ST/57166/2013  
ST/ROM/50576/2019 in ST/52350/2016

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

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**Dy. Registrar**